

26/02/2019



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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM 26.02.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/172/2019  
NAME OF THE PETITIONER(S) : SAJAN THOMAS & 3 OTHERS  
NAME OF THE RESPONDENTS : PARAGON POLYMER PRODUCTS PVT LTD  
UNDER SECTION : 241-242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	R. SHANKAR NARAYANAN THRIYAMBAL KANNAN	Sr. Adv.	
	P. H. ARVINDH PANDIAN Senior Advocate for. AKHIL SURESH AMRITH BHARGAV JERIN ASHER SOJAN	for the Petitioner	

**ORDER**

Counsel for both the sides are present. Heard, the preliminary arguments of the  
Counsel representing the rival parties. Matter stands adjourned. The order dated  
08.02.2019 stands extended till next date of hearing. Put up on 28.02.2019 at  
02.30 A.M.

Sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)